

(a) the total amount allocated for drinking water schemes in Himachal Pradesh during the Seventh Five Year Plan; and

(b) the number of persons likely to be benefited by these schemes?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) According to present indications, the tentative outlay in respect of Water Supply and Sanitation Sector for Himachal Pradesh during the Seventh Five Year Plan is Rs. 8500 lakhs.

(b) Water supply is a State subject and the State Governments formulate and execute schemes for providing drinking water in rural and urban areas. Information regarding the number of persons likely to be benefited by the schemes to be executed during the Seventh Five Year Plan will be available with the State Government.

[*English*]

Supply of Ganga Water to Delhi

860. **SHRI BALRAM SINGH YADAV :**
SHRI UTTAM RATHOD :

Will the Minister of **WORKS AND HOUSING** be pleased to state :

(a) the progress made in the implementation of the scheme for supplying Ganga water to Delhi; and

(b) the time by which Ganga water is expected to be available to Delhi?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) The first phase of Bhagirathi Water Treatment Plant (50 MGD) which receive raw-water through Ganga canal has been commissioned progressively since March, 1984. Supply from the Plant is being given to the Trans-Yamuna area and South Delhi colonies since last summer.

(b) Additional 25 MGD is likely to be commissioned shortly. The remaining 25 MGD is expected to be commissioned by the end of this year.

[*Translation*]

Construction of a New Inter-State Bus Terminus in Delhi

861. **SHRI HARISH RAWAT :**
Will the Minister of **WORKS AND HOUSING** be pleased to state :

(a) whether there is a proposal to construct a new Inter-State Bus Terminus keeping in view the shortage of space etc. at the present Inter-State Bus Terminus in Delhi; and

(b) if so, the location of the proposed site and the time by which construction work is likely to start there?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) and (b). The information is being collected and will be laid on the Table of the Sabha.

[*English*]

Guidelines for Issue of New Licences to Sugar Factories

862. **SHRI SHARAD DIGHE :** Will the Minister of **FOOD AND CIVIL SUPPLIES** be pleased to state :

(a) whether it a fact that Government have recently issued guidelines regarding issue of new licences to the sugar factories;

(b) if so, the broad nature of these guidelines;

(c) whether it is a fact that these guidelines are not conducive to the organisation of new units in the States like Maharashtra possessing vast potential of sugarcane; and

(d) if so, whether Government propose to revise these guidelines so as to treat such States on a different footing for organisation of new sugar factories.

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) :

(a) and (b). Yes, Sir. The Press Note dated the 24th September, 1984, issued by the Government regarding the revised guidelines for licensing new sugar factories, during the remaining period of the Sixth Five Year Plan states as follows :

“Subject to economic feasibility, licensing of new sugar factories might be confined to districts where sufficient cane is grown at present but where no sugar factories are existing or have been licensed”

(c) No, Sir. During the Sixth Five Year Plan, out of 60 new projects sanctioned, 22 new projects have been sanctioned in Maharashtra.